

In the High Court of Judicature, Bombay.

Sunday, the 14<sup>th</sup> day of October 1864

SPECIAL APPEAL No. 587 of 1864

Krishnarav Anant Zoshi  
Inamdar of the Fauna Col-  
lectorate

Appellant

(Original Plaintiff)

versus

Sutoo bin Vitoo Nandia of  
the Fauna Collectorate

Respondent

(Original Defendant)

Rs. 16—11—11

The claim in the Original Suit was to *recover the balance*  
*of rent alleged to be due for 3 years*

In Appeal No. 14 of 1864 of the District of *Lamala* at *Lamala* *the Decree of the* *W. at Lamala* *who had rejected the*  
*claim*

A Special Appeal was preferred in the High Court on the grounds that (1) there  
has been a substantial error in law has oc-  
curred in the investigation of the case which  
has produced error in the decision of the  
case

case upon its merits in that the evidence  $\pi$   
prayed for in the Darkhast N<sup>o</sup> was  
not taken that /2/ the Court declined to  
receive the expenses tendered to call for  $\pi$   
evidence and disposed of the case that  
/3/ there was an issue raised in the appeal  
that the Court of Original Jurisdiction  
declined to receive the expenses and  
disposed of the case but the Appellate Court  
has not passed any decision thereon and  
that /4/ a further extension ought to  
have been once more granted but it  
was not done so.

The Court affirm the  
Decree of the Court with costs to the  
Appellant

Atty General

A. M. M.

MEMORANDUM OF COSTS incurred in Special Appeal No. 387.

of 1864 against the decision of the Acting Collector of the District of Tanjore and disposed of on the 14<sup>th</sup> October 1864 by confirming the same with costs.

BY THE APPELLANT—

In the District.

In the Mamedar's Court (including 7/8) 2 11/8 ✓

In the Collector's Court ..... 2 10/8 ✓

In this Court.

Stamp for Memorandum of Special Appeal ..... 1 " ✓

Stamps for copies of Decree and Judgment ..... 1 8/8 ✓

Stamp for Vukeelutnama ..... 2 " ✓

Batta for Process and Postage ..... 1 " ✓

Sectioner's Fee ..... " 10/10 ✓

Vukeel's Fee ..... " 7/8 ✓

Rupees.... 12 " 2 ✓

BY THE RESPONDENT.

In the District.

In the Mamedar's Court ..... 1 7/8 ✓

In the Collector's Court ..... " " ✓

In this Court.

Stamp for Vukeelutnama ..... " " ✓

Vukeel's Fee ..... " " ✓

Rupees.... 1 7/8 ✓



*[Handwritten Signature]*

For Sealer

*[Handwritten Signature]*

For Atty. Registrars

The 14<sup>th</sup> day of October 1864